Governments in the last three years, are pending for approval/sanction before the Central Government;

(b) if so, the duration of their pendency; along with the reasons therefor and the details thereof, State-wise and region-wise;

(c) by when these pending proposals would be approved;

(d) whether Government has constituted a coordination committee for the development of projects relating to tourism; and

(e) if so, the terms of reference and the composition of the committee?

THE MIINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED): (a) to (c) Ministry of Tourism (MOT), grants central financial assistance to the projects in consultation with the State Governments/Union Territory (U.T) Administrations subject to availability of funds, *inter-se* priority, and adherence to Scheme Guidelines. Prioritisation meetings with States/U.Ts are generally held before the commencement of fresh financial year. All pending projects and fresh proposals to be undertaken by States/U.Ts are finalized in these meetings.

(d) and (e) MOT has not constituted any Coordination Committee for the development of projects relating to tourism.

Special scheme for investment in tourism

3848. SHRI P. BHATTACHARYA: SHRI N.K. SINGH: SHRI ISHWAR SINGH:

Will the Minister of TOURISM be pleased to state:

(a) the details of tourism infrastructure projects approved and financial assistance provided to the States/UTs during the last three years, State-wise and year-wise;

(b) whether Government has formulated any special scheme for investment in tourism infrastructure development in various States, particularly for West Bengal;

(c) if so, the details thereof and the details of tourist spots identified for development in States; and

(d) the reasons for delay in implementation of the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED): (a) to (d) The number of tourism infrastructure projects and amounts

sanctioned during 2009-10, 2010-11/and 2011-12 (till 31st December, 2011) State/ UT-wise and year-wise is given in Statement (*See* below).

Development, promotion, implementation and monitoring of tourism projects are primarily the responsibility of the State Governments/Union Territory Administrations (UTs). Ministry of Tourism provides financial assistance for tourism projects based on the proposals received from them, including West Bengal, which are complete in all respects as per the Scheme Guidelines, *inter-se* priority and subject to availability of funds. Tourism projects to be funded by Ministry of Tourism (MOT) are decided in consultation with the States/UTs in prioritization meetings held every year.

As per the guidelines of the Government of India, MOT earmarks at least 10% of its total 'Plan Outlays' for North Eastern Region. MOT also sanctions projects under the Prime Minister's Reconstruction Plan for Jammu and Kashmir. There is no earmarking of funds or special scheme for investment in tourism infrastructure development for any other State/UTs including West Bengal.

State Government/UT Administration submits the reports of the State Level Monitoring Committee to the Ministry of Tourism periodically. The delay in implementation of tourism projects is generally caused due to disputes relating to land, clearances from statutory authorities, at times in tendering process, etc. Ministry of Tourism monitors the implementation of projects through Regional Conferences, field inspections by the officers of the Ministry and periodical review meetings with the State/UT officers.

Statement

Statewise and year-wise details of tourism projects sanctioned during 2009-10, 2010-11 and 2011-12 (upto 31st December, 2011).

(Rs. in Crore)

SI. No. State		2009-10		2010-11		2011-12		Grand Total	
		No.	Amt.	No.	Amt.	No.	Amt.	No.	Amt.
1	2	3	4	5	6	7	8	9	10
1. Andł	nra Pradesh	13	37.3	10	20.4	10	40.9	33	98.6
2. Arun	achal Pradesh	14	36.5	13	32.3	9	25.7	36	94.5
3. Anda	aman and Nicobar	0	0.0	0	0.0	0	0.0	0	0.0

222	Written	Answers	to	

Unstarred Questions

1	2	3	4	5	6	7	8	9	10
4.	Assam	7	22.8	4	23.6	3	4.2	14	50.5
5.	Bihar	3	7.0	1	3.6	0	0.0	4	10.6
6.	Chandigarh	5	11.5	5	11.0	0	0.0	10	22.6
7.	Chhattisgarh	0	0.0	4	21.0	0	0.0	4	21.0
8.	Dadra and Nagar Haveli	0	0.0	0	0.0	0	0.0	0	0.0
9.	Daman and Diu	0	0.0	0	0.0	0	0.0	0	0.0
10.	Delhi	9	44.9	5	9.8	3	2.7	17	57.4
11.	Goa	2	17.0	3	12.8	1	5.0	6	34.8
12.	Gujarat	1	7.3	1	0.1	2	51.8	4	59.2
13.	Haryana	6	12.4	6	27.4	5	0.8	17	40.6
14.	Himachal Pradesh	6	24.0	12	35.0	5	0.5	23	59.4
15.	Jammu and Kashmir	31	49.8	20	56.2	23	143.5	74	249.4
16.	Jharkhand	3	0.3	5	7.6	1	23.7	9	31.5
17.	Kerala	7	13.0	3	42.9	7	23.8	17	79.6
18.	Karnataka	13	42.4	2	8.6	1	5.0	16	56.0
19.	Lakshadweep	0	0.0	0	0.0	0	0.0	0	0.0
20.	Maharashtra	2	5.0	3	11.3	4	57.3	9	73.6
21.	Manipur	9	27.1	8	39.4	5	30.7	22	97.3
22.	Meghalaya	7	14.7	9	22.5	2	0.4	18	37.7
23.	Mizoram	7	24.1	9	11.5	6	13.8	22	49.4
24.	Madhya Pradesh	11	61.0	13	30.9	6	31.5	30	123.3
25.	Nagaland	13	24.6	10	29.1	15	28.8	38	82.5
26.	Odisha	9	23.7	6	20.3	4	5.2	19	49.2
27.	Puducherry	3	5.6	3	50.3	4	0.3	10	56.1
28.	Punjab	3	9.5	4	11.9	2	4.4	9	25.8

Written Answers to		[10 MAY, 2012]				Unstarred Questions 223			
1 2	3	4	5	6	7	8	9	10	
29. Rajasthan	7	19.7	7	31.3	3	14.5	17	65.6	
30. Sikkim	19	42.4	14	23.5	5	20.8	38	86.7	
31. Tamil Nadu	10	16.3	6	60.0	1	3.7	17	79.9	
32. Tripura	13	20.7	12	40.7	6	15.4	31	76.8	
33. Uttar Pradesh	6	21.9	14	27.9	10	44.6	30	94.3	
34. Uttarakhand	1	0.6	8	29.8	13	102.5	22	132.8	
35. West Bengal	7	28.4	8	22.0	4	8.7	19	59.1	
Grand Total	247	671.2	228	774.4	160	710.0	635	2155.6	

* Includes Projects relating to Product/Infrastructure Development for Destinations and Circuits (PIDDC), Human Resource Development (HRD) and Adventure and Rural Tourism (A& RT).

Promoting Relegious Tourism in Punjab

3849. SHRI AVINASH RAI KHANNA: Will the Minister of TOURISM be pleased to state:

(a) whether it is a fact that Government is promoting religious tourism, if so, the details thereof;

(b) whether Government is aware of a fact that a temple known as Surya temple, Sitasar, is situated in Sunam Punjab;

(c) if so, the steps Government has taken to promote these places as religious tourist places, the details thereof;

(d) whether it is a fact that temple known as Vandevi has been built by Poa Pandavays in Bachholi village, district Hoshiarpur, Punjab, is a religious place; and

(e) the steps Government will take to promote, this place as religious tourist place?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED): (a) to (e) Development and promotion of tourism is primarily the responsibility of the State Governments/Union Territory Administrations. The Ministry of Tourism, however, provides Central Financial Assistance to States/Union Territories for tourism infrastructure development and other projects based on